- 1015. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of TRANSPORT be pleased to state:
- (a) whether it i_s a fact that the Operations Department of Air India has issued circulars instructing the flight engineers that they are not required to monitor standard call outs including ILS approach as laid down in the manufacturers operations man-
- (b) if so, what are the reasons for such deviations in these procedures; and
- (c) whether Air India has taken approval of the manufacturer/Director General of Civil Aviation prior to introducing these deviations?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVI-ATION (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise?

Immunotoxicology Expert's finding?

1016. SHRi NEPALDEV BHATTACHARJEE: SHRIMATI ILA BHATTACHARYA: DR. R. K. PODDAR;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact_ thet the Central Government has collaborated with an expert of Immunotoxicology from the USA on radioimmunocassay techniques in Methyl Isocyacate related immunological changes and antibody detection for pinpointing the chronic abnormalities in the Bhopal gas tragedy;
- (b) whether the said experts has submitted his findings;

(c) if so, what are the details ol the said findings; and

to Questions

(d) by what time Government propose to make a decision on the findings of the said study?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRi S. KRISHNA KUMAR): (a) and (b) Indian experts in Immunology have collaborated with an expert on immunotoxicology from the U.S.A. to study the effect of M.I.C. on the general immune status of the exposed individuals.

(c) and (d) According to the findings submitted by the exfce/t, a- major abnormality observed was hyporesponsiveness to T & B Cells. A number of immune parameters were ateo disturbed in some exposed persons. There was evidence of MIC specific antibodies in a few exposed persons. Further studies are underway to monitor the immune status of a subgroup of exposed persons on a long term basis.

Construction of New Hospital Block of AIIMS

- SHRI PRITHIBI MAJHI: 1017. Will the Minister of HEALTH AND .FAMILY WELFARE be pleased to state:
- (a) whether Government have allowed A.I.I.M.S, to construct a hospital block in front of AB block of Sarojini Nagar over'a piece of 'patta land' by forcibly dislodging the dwellers living on this land for the last thirty years;
- (b) whether the S.H.O. Sarojini Nagar Police Station has received a copy of complaint from the dwellers in this regard; and
- (c) if so, what action Government have taken on their complaint?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KU-MAR): (a) The land in question